

1	2	3	4	5
18	Rajasthan	142	1063	31192
19	Tamil Nadu	0	0	43804
20	Uttar Pradesh	0	225	62175
21	Uttarakhand	32	449	52420
22	West Bengal	114	6	49585
TOTAL		2,645	7885	874332

Progress of rural electrification in Orissa

2533.SHRI RAMA CHANDRA KHUNTIA: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that Rajiv Gandhi Kutir Jyoti Programme and rural electrification work in Orissa has made no progress because of lack of interest of implementing authority; and

(b) if so, the details thereof and the steps Government intends to take for the progress of the work?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) No, Sir. All the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) Projects for the State of Orissa have been sanctioned and are under implementation.

(b) For effective implementation of RGGVY, the following steps have been taken:

(i) States have been advised to set up district committees with representation from MPs & MLAs to monitor the progress of rural electrification works.

(ii) The Government of India as also Rural Electrification Corporation (REC), conduct frequent review meetings with all the stakeholders; the concerned State Governments, State power utilities and implementing agencies for expeditious implementation of the scheme on the agreed schedules.

(iii) For speedier and effective implementation of projects, execution has been taken up on turnkey basis.

(iv) To ensure qualitative execution of rural electrification works, a three tier quality control mechanism has been enforced under RGGVY.

(v) Fund flow has been streamlined.

(vi) Chief Ministers have been requested for expeditious implementation of the scheme.

(vii) Chief Secretaries of States have been requested to resolve State level issues by holding State level Coordination Committee meetings for expeditious implementation of the scheme.

- (viii) Grant amount of BPL connection has been enhanced to Rs.2200/- from Rs.1500/- .
- (ix) To take care of the cost escalation, cost norms for village electrification have been revised upward.

Lower Subansiri Hydro Project

2534.SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of POWER be pleased to state:

- (a) whether any proposal has been received to stop the work of ongoing project at Lower Subansiri Hydro Project, unless the latest Environmental Impact Assessment (EIA) is cleared;
- (b) if so, the details thereof; and
- (c) the steps taken to protect the population and cultivable land downstream from floods, which occur on sudden release of water from these hydro projects in Arunachal Pradesh and Assam?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) The Environment Impact Assessment (EIA) for Subansiri Lower HE Project has already been completed in accordance with the then guidelines of Ministry of Environment and Forests (MoEF) and environmental clearance was accorded by MoEF on 16.07.2003.

(c) As a special case, a study on "Downstream Impact of Subansiri Lower HE Project" has been awarded to Guwahati University by NHPC Ltd. and the study is under progress. The study is being undertaken by the University of Guwahati in association with the experts of Dibrugarh University & IIT, Guwahati and the study report is to be submitted by University of Guwahati by September, 2009.

Setting up of new energy efficiency company

2535.SHRI DHARAM PAL SABHARWAL: Will the Minister of POWER be pleased to state:

- (a) whether Government is considering to form a new energy efficiency company, to be named as Energy Efficiency Services Ltd. (EESL);
- (b) if so, the details in this regard;
- (c) what would be the equity participation/share-holding pattern of the new entity; and
- (d) what would be the business plans of this company?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) Yes, Sir.